

To

The Registrar General,
High Court of J&K,
Jammu/ Srinagar.

Subject: Application for appointment as an Oath commissioner.

Sir,

My particulars for appointment as an Oath Commissioner are as under:-

- 1 Name : _____
- 2 Parentage : _____
- 3 Date of Birth : _____
- 4 Address : _____
- 5 Date of Enrollment as an Advocate or the date of Issue of Legal Practitioner's Licence : _____
- 6 Place of Practice : _____
- 7 Area for which application is made : _____
- 8 Date of earlier appointment as an Oath commissioner and the period of such appointment : _____
- 9 Declaration by the applicant : _____

I hereby declare that shall be bound by the rules pertaining to the appointment of the Oath Commissioner and shall have no objection, if my Licence is cancelled for non-compliance of any of the rules, notifications or direction issued, I shall properly maintain the register and accounts and shall regularly submit the same for inspection to the authority concerned.

Dated _____

Signature of the applicant

10 Recommendations of the District Judge/ President, Bar association.